

(AM/4)

O.A. 1143/93

13-5-98.

Registrar

No sitting. Adjourned to
2-9-98 for hearing.

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2-9-98

Hon. Mr. S. Dayal A.M.

Hon. Mr. S. K. Agrawal J.M.

No time left. Adjourned to 26/11/98 for
hearing.

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26/11/98

Hon. Mr. S. Dayal, A.M.

Hon. Mr. S. K. Agrawal, J.M.

None for the parties. A perusal of the
order-sheet shows that none appeared for
the applicant on 10/2/94, 24/8/94, 26/12/97,
~~and~~ 11/3/98, and today. The applicant
is clearly lost interest in this case.
The case is, therefore, dismissed in
default and for non-prosecution.

Prve
J.M.

Prve
A.M.

e.